

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

CP 16/263 /2014

**PRESENT: SMT. INA MALHOTRA,**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15-12-2017**

**In the matter of:**

**M/s Sunrise Liquidity Ltd.**

**SECTION OF THE COMPANIES ACT: 621A**

<b><u>S.NO.</u></b>	<b><u>NAME</u></b>	<b><u>DESIGNATION</u></b>	<b><u>REPRESENTATION</u></b>	<b><u>SIGNATURE</u></b>
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Present:	Mr. R.S. Chowdhary, Advocate for the Petitioner			
	Mr. Ravi Raj, Advocate for SEBI			

**ORDER**

Arguments have been heard.

To come up for further consideration/ orders

  
**(Ina Malhotra)**  
**Member Judicial**